

In the High Court of Judicature, Bombay.

Tuesday, the 1 day of April 1864

SPECIAL APPEAL No. 50 of 1864.

Munirum Bibi Hum Hussein
Mulud Shaikh Ali of the Konkan
District
(Original Plaintiff.)

Appellant

versus

Bala Mulud Mohidin and
Mohidin Mulud Bala Moolud
of the Konkan District
(Original Defendants)

Respondent

Rs. 104

The claim in the Original Suit was to obtain possession of a 1/2 share of a house wrongfully appropriated by the Defendants

In Appeal No. 286 of 1862 the Judge of the District of the Konkan at Dambur pronounced the Decree of the Judge at Shivdi who had decreed against the claim

A Special Appeal was preferred in the High Court on the grounds that the decision of the District Judge is contrary to Law. In that the District Judge has failed to give any opinion as to the

truth or otherwise of the case set
up by Respondents Appellant having
proved her title by the deed of sale
issued to her under the authority
of the Court (2) In that the ^{District} Judge
has put a construction it will
not bear on the fact that ap-
pellant and her husband attested
as witnesses, certain deeds filed

in this case and referred to by the
^{District} Judge (3rd) In that the ^{District} Judge has
decided in Respondents favor,
altho' they have failed to prove any
title by deed sufficient to defeat
the title the appellant took under
the deed of sale mentioned in the
first point.

By the Court confirms
the decree of the Court below with
costs
Abraham Forbes
H. Couch

Bill.

Bill of Costs

By the Appellant
In the District

In the Moonjeff's Court (including Vehicle Fee) _____ 13.9.11
In Judge's Court _____ 13.9.11
27.3.10

In this Court
Stamp for return of special app^{ts} _____ 8 " ✓
Stamps for Copies of decree & judgment _____ 3 8 " ✓
Stamp for Vekhatuvama _____ 2 " " ✓
Quitta for Procep^s & Postage _____ 2 " " ✓
Sectioner's Fee _____ 1 " 3 ✓
Vehicle's Fee _____ 3 1.11. ✓
19.10.2

Rupees 46.14 "

By the Respondents

In the District
In the Moonjeff's Court _____ 12.13.7
In Judge's Court _____ 4.1.11
16.15.6

In this Court
Stamp for Vekhatuvama _____ 2 " ✓
Vehicle's Fee _____ 3 1.11. ✓
5.1.11

Rupees 22.1.5



R. West
Registrar

R. West
Dealer
The 1st day of April 1884